

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO 07.03.2011

ANSWERED ON

POWER SUPPLY TO MADHYA PRADESH BY DAMODAR VALLEY CORPORATION .

1223

Shri Prabhat Jha

Will the Minister of COALPOWER be pleased to state :-

(a) whether it is a fact that the Damodar Valley Corporation, a Central Public Sector Undertaking, has entered into a long term power purchase contract with the Madhya Pradesh Government for 400 MW, and the State was likely to get 400 MW power from November, 2009 under this contract;

(b) if so, the details thereof and whether the State has started receiving the power according to the contract; and

(c) if not, the reasons therefor and by when the supply of power would be started according to the contract?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI K.C. VENUGOPAL)

(a) to (c) :Yes, Sir, Power Purchase Agreement (PPA) on Long Term Open Access

(LTOA) basis was executed between Damodar Valley Corporation (DVC) and Madhya Pradesh Power Trading Company Limited (MPPTCL) on 03.03.2006 for supply of 400 MW power (200 MW each) from its Mejia Thermal Power Station, Unit Nos. 5 & 6

(2x250 MW) and Chandrapura Thermal Power Station, Unit Nos. 7 & 8 (2x250 MW).

Mejia Thermal Power Station, Unit 5 & 6 (2x250 MW) has been commissioned. Accordingly, DVC has been supplying power to MPPTCL from this project depending on available generation from the said units on day ahead schedule basis. Due to acute shortage of coal, DVC has not been in a position to supply full quantum of power to MPPTCL. Supply of power from Chandrapura Thermal Power Station Unit Nos. 7 & 8 will commence after the project achieve commercial operation (COD), which is likely to commence within 11th Plan period.